

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 44/2005

IN THE MATTER OF:

M/s. Far Pavilions Tours & Travels Pvt. Ltd. & Ors.Petitioner

SECTION : UNDER SECTION 397/398

Order delivered on 03.11.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

Deepa Krishan
Hon'ble Member (T)

For the Petitioner(s): Ms. Swati Sinha, Advocate

For the Respondent(s): Mr. Arpit Gupta, Advocate for Respondent Nos. 3, 9 & 10

ORDER

The written submissions/synopsis containing LOD has not been filed as per the direction issued on 04.09.2017.

Learned counsel for the petitioner undertakes to do the same within a week with a copy in advance to the learned counsel for the respondent.

List the matter for arguments on 29.11.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
(MEMBER TECHNICAL)

03.11.2017
Vineet